

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1099  
ANSWERED ON FRIDAY, THE 04<sup>TH</sup> DECEMBER, 2015  
[AGRAHAYANA 13, 1937 (SAKA)]**

**CASES REGISTERED BY MRTPC**

**QUESTION**

**1099. SHRI RAM CHARAN BOHRA:**

**Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री  
be pleased to state:**

- (a) the number of cases registered by the Monopolies and Restrictive Trade Practices Commission (MRTPC) during each of the last three years;**
- (b) the number of cases disposed of during the said period;**
- (c) whether the MRTPC has to face difficulty in fulfilling its responsibilities in a satisfactory manner; and**
- (d) if so, the reaction of the Government thereto?**

**ANSWER**

**THE MINISTER OF CORPORATE AFFAIRS  
कारपोरेट कार्य मंत्री**

**(SHRI ARUN JAITLEY)  
(अरुण जेटली)**

**(a) The Monopolies and Restrictive Trade Practices (MRTP) Act, 1969 has been repealed with effect from 01.09.2009 and MRTP Commission has been dissolved with effect from 14.10.2009.**

**(b) to (d) Question does not arise.**

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